

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 17th March, 2021

No. HCM/COVID-2020/RG/ 5885 : It is hereby notified that wearing of Advocate gowns in the Hon'ble High Court of Manipur is dispensed with until further orders with effect from 22.03.2021 in view of COVID-19.

By Order etc.,

A. Guneshwar Sharma

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to :

1. All the Registrars, High Court of Manipur.
2. The President, High Court Bar Association, Manipur.
3. The President, All Manipur Bar Association.
4. All the Joint Registrars, High Court of Manipur.
5. All the Deputy Registrars, High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. The Assistant Registrar I/Sr. Grade Stenographer, High Court of Manipur
8. The Librarian-cum-Research Officer, High Court of Manipur.
9. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh
11. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
12. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
13. The System Analyst, High Court of Manipur to upload the same to the official website.
14. All Superintendents /Court Officers/Stamp Reporter/ Protocol Officer, High Court of Manipur.
15. The Concerned file/Guard File/Notice Board.